

By e-mail/ Spl. Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-233/2011/ 4274 /A

From :- Smti. Kanchan Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Nisanta Goswami,
Joint Registrar (Recruitment),
Gauhati high Court, Guwahati.

Dated Guwahati, the 19th July, 2018.

Sub:- Earned Leave.

Ref:- Your letters dtd. 05.06.2018 and 22.06.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for a period of 10 (ten) days w.e.f. 05.06.2018 to 14.06.2018 has been granted.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rdgn

Memo NO.HC.VII-233/2011/_____/A, dated

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

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JT. REGISTRAR (VIGILANCE)